

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 24<sup>th</sup> July, 2024

No. 198 A: The services of Mr. Sunil Kumar Singh No.1, Presiding Officer, State Transport Appellate Tribunal, Ranchi are hereby recalled from the State Government and on repatriation to the parent department, Hon'ble the Acting Chief Justice has been pleased to appoint/post him as Registrar (Vigilance), High Court of Jharkhand, Ranchi.

By order of the Court  
Sd/- Mohammad Shakir  
Registrar General

Memo. No. 3698 /Apptt. Dated Ranchi, the 24<sup>th</sup> July, 2024

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Judicial Commissioner, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi /O/o the Registrar General / the Registrar (Administration)/the Member Secretary, SCMS/ the Registrar (Establishment)/ the Registrar (Vigilance) I/c / the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to upload the same on the official website of this Court /I/c PPS to Hon'ble the Acting Chief Justice / All the Joint Registrars (Judicial & Non-Judicial) / All the Deputy Registrars (Judicial & Non-Judicial) / All the Assistant Registrars (Judicial & Non-Judicial) / Treasury Officer, Doranda Treasury, Doranda, Ranchi for information / the Secretary to the Government, Department of Transport, Government of Jharkhand, Ranchi and the Officer concerned for information and needful .

  
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION  
THE 24<sup>th</sup> July, 2024

No. 199 A: The services of Mr. Ravi Ranjan, Presiding Officer, Labour Court, Ranchi are hereby recalled from the State Government and on repatriation to the parent department, Hon'ble the Acting Chief Justice has been pleased to appoint/post him as Central Project Coordinator, e-Courts project, High Court of Jharkhand, Ranchi.

Further, Mr. Ranjan is directed to supervise the work of Digitization, Computerization and Paperless Court in the High Court of Jharkhand.

By order of the Court  
Sd/- Mohammad Shakir  
Registrar General

Memo. No. 3699 /Apptt.

Dated Ranchi, the 24<sup>th</sup> July, 2024

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Judicial Commissioner, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / O/o the Registrar General / the Registrar (Administration)/the Member Secretary, SCMS/ the Registrar (Establishment)/ the Registrar (Vigilance) I/c / the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to upload the same on the official website of this Court / I/c PPS to Hon'ble the Acting Chief Justice / All the Joint Registrars (Judicial & Non-Judicial) / All the Deputy Registrars (Judicial & Non-Judicial) / Mr. Prashant Kumar Gupta, Assistant Registrar (Judicial) -cum- OSD to Hon'ble the Chief Justice / All the Assistant Registrars (Non-Judicial) / Treasury Officer, Doranda Treasury, Doranda, Ranchi for information and the Officer concerned for information and needful .

Registrar General

HIGH COURT OF JHARKHAND, RANCHI  
NOTIFICATION

THE 24<sup>th</sup> July, 2024

No. ~~200~~<sup>3700</sup>A: Hon'ble the Acting Chief Justice has been pleased to appoint / post Mr. Biresh Kumar, Central Project Coordinator, e-Courts project, High Court of Jharkhand, Ranchi as OSD to Hon'ble the Acting Chief Justice.

By order of the Court,  
Sd/- **Mohammad Shakir**  
Registrar General

Memo. No. 3700/Apptt.

Dated Ranchi the 24<sup>th</sup> July, 2024

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / O/o the Registrar General / the Registrar (Administration)/the Member Secretary, SCMS/ the Registrar (Establishment)/ the Registrar (Vigilance)I/c / the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to upload the same on the official website of this Court / I/c PPS to Hon'ble the Acting Chief Justice/ All the Joint Registrars (Judicial & Non-Judicial) / All the Deputy Registrars (Judicial & Non-Judicial) / All the Assistant Registrars (Judicial & Non-Judicial) / Treasury Officer, Doranda Treasury, Doranda, Ranchi for information and the Officer concerned for information and needful.

  
Registrar General